

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 2622 of 2020

Manas Sett Petitioner
-- Versus --
The State of Jharkhand and Another Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- Mr. Prashant Pallava, Advocate
For the State :- APP

5/06.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Prashant Pallava, the learned counsel appearing for the petitioner undertakes to remove the defects.

If the defects are removed within this week, let this matter appear on next Monday [13.09.2021].

(Sanjay Kumar Dwivedi, J)

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